

GOVERNMENT OF INDIA

MINISTRY OF FINANCE

DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO. 3225
TO BE ANSWERED ON FRIDAY, 5th August, 2016,

14th SHRAVANA, 1938 (SAKA)

SHORTAGE OF CUSTOMS PERSONNEL

3225. SHRI K.C.VENUGOPAL:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has taken note of the acute shortage of Customs personnel due to increase in passengers as well as cargo movement in Cochin International Airport;
- (b) if so, the action taken/proposed to be taken by the Government to meet this issue;
- (c) whether the Government is ready to institute a Commissionerate of Customs exclusively for CIAL to make a quicker and faster passenger clearance and cargo management and if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI SANTOSH KUMAR GANGWAR)

- a) There is no acute shortage of Customs Personnel in Cochin International Airport. Adequate staff is posted for handling passenger clearance as well as cargo movement smoothly.
- b) Taking into account an increase of about 7.63% in the number of passengers handled at Cochin International Airport in 2015-16 as compared to 2014-15, the staff posted to the Airport has been increased about 10.2%.
- c) There is already a Commissionerate of Customs at Cochin which has jurisdiction over Cochin International Airport (CIAL) as well as International Seaport. There is no proposal to create an exclusive Commissionerate of Customs for CIAL.
- d) Reorganization of the field formations under CBEC has recently taken place. During formulation of the said reorganization, no justification in terms of workload and functional requirements was found to create a Commissionerate of Customs exclusively for CIAL.
